

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 89 of 2014 &  
IA 167 & 196 of 2014**

**Dated : 1<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Vandana Vidyut Ltd. Raipur & Ors. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondents(s) : Ms. Swapna Seshadri for R.1

**ORDER**

The Appellant is not present.

Post the matter on **20.08.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt